

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF GOODWIN PACKPET PRIVATE LIMITED

Sl. No.	Particulars	Details
1	Name of corporate debtor	GOODWIN PACKPET PRIVATE LIMITED
2	Date of incorporation of corporate debtor	23/07/2013
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Ernakulam, Kerala.
4	Corporate Identity No. of corporate debtor	U25209KL2013PTC034592
5	Address of the registered office and principal office (if any) of corporate debtor	Door No.1/94, Vadakkumnalath House, Mulang, Thottippal P.O. Thrissur, Kerala - 680310
6	Date of closure of Insolvency Resolution Process	11 th January 2021
7	Liquidation commencement date of corporate debtor	11 th January 2021
8	Name and registration number of the insolvency professional acting as liquidator	Balakrishnan Baburajan IBBI/IPA-002/IP-N00544/2017-2018/11691
9	Address and e-mail of the liquidator, as registered with the Board.	B.K. Baburajan & Associates, Practicing Company Secretaries, 2 nd Floor, Uzhinjellil Tower, Subhash Chandrabose Road, Ponnurunni, Vyttila P O., Kochi Ernakulam, Kerala - 682019. baburajanfcs@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	B.K. Baburajan & Associates, Practicing Company Secretaries, 2nd Floor, Uzhinjellil Tower, Subhash Chandrabose Road, Ponnurunni, Vyttila P O., Kochi Ernakulam, Kerala - 682019. irpnuipulp@gmail.com
11	Last date for submission of claims	10 th February 2021.

Notice is hereby given that the National Company Law Tribunal, Kochi Bench has ordered the commencement of liquidation of the Goodwin Packpet Private Limited on 11th January 2021. The stakeholders of Goodwin Packpet Private Limited are hereby called upon to submit their claims with proof on or before 10th February 2021, to the liquidator at the address mentioned against item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator

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Balakrishnan Baburajan
IBBI/IPA-002/IP-N00544/2017-2018/11691

Date and place: 25/01/2021, Kochi.